

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:834
ANSWERED ON:08.12.2003
RELAXATION IN CRZ GUIDELINES
DR. KIRIT SOMAIYA

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has received any requests from the Government of Maharashtra for relaxation in CRZ guidelines in the name of Slum Rehabilitation Scheme of Mumbai;
- (b) if so, the details thereof;
- (c) whether the Union Government has also received any representations from the local public representative against this move; and
- (d) if so, the details thereof alongwith the latest position in this regard?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

(a): Yes, Sir.

(b): Government has received proposals for amending Coastal Regulation Zone Notification, 1991 to increase the floor space index for the purpose of developing projects relating to Slum Rehabilitation Scheme to be undertaken in Coastal Regulation Zone area of Maharashtra.

(c): Yes, Sir.

(d): The NGOs have represented against any relaxation of floor space index for the proposed Slum Rehabilitation Projects. Government is not contemplating any amendment in the Coastal Regulation Zone Notification, 1991 for changing floor space index permissible in the Coastal Regulation Zone area.